

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 295 of 2014**

**Dated : 08<sup>th</sup> December, 2014**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Chhattisgarh State Power Distribution Co. Ltd. ....Appellant(s)  
Versus  
Chhattisgarh State Electricity Regulatory Commission & Anr.  
...Respondent(s)**

Counsel for the Appellant (s) : Mr. K. Gopal Choudhary  
Counsel for the Respondent(s) : -

**ORDER**

The learned counsel for the appellant states that two similar matters between the same parties have been admitted vide appeal Nos. 248 and 249 of 2014. Hence, admit. Issue notice to respondents returnable on 19.01.2015. Tag this appeal with Appeal Nos.248 and 249 of 2014.

Post the matter on **19<sup>th</sup> January, 2015.**

**(Rakesh Nath)  
Technical Member**

**( Justice Ranjana P. Desai )  
Chairperson**